

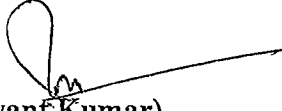
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST & NORTH ROHINI COURTS DELHI.**

ORDER

Sub: Nomination of Officer Incharge/Link Officer In-charge.

In partial modification of this office earlier order no. Judl. (NW)/RC/2022/35601-35720 dated 31.10.2022, I hereby authorize **Sh. Raj Kumar, Ld. ADJ-02 (North) and Ms. Susheel Bala Dagar, Ld. ASJ-01 (POCSO) North-West, Rohini Courts, Delhi** to look after the work of Copying Agency Branch, Rohini Courts, Delhi as Officer In-charge and Link Officer In-charge respectively with immediate effect.

However, any correspondence with the Hon'ble High Court of Delhi will be done through the office of the undersigned.

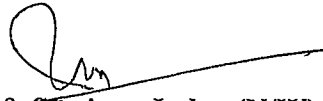

(Yashwant Kumar)
Principal District & Sessions Judge (N/W)
Rohini Courts, Delhi

No. Judl. (N/W)/RC/2022/ 40696-40814

Dated, Delhi the 12/12/2022

Copy forwarded for information & necessary action to :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (Hqs.), Tis Hazari Courts, Delhi.
3. The Ld. Principal District & Sessions Judge (North), Rohini Courts, Delhi.
4. The Ld. Judicial Officer(s) Concerned.
5. All the Ld. Judicial Officers (N-W/North), posted at Rohini Courts, Delhi.
6. The Secretary, DLSA (N-W & North), Rohini Courts, Delhi.
7. The Sr. A.O.(J)/(N/W/North), Rohini Courts, Delhi.
8. The Officers/Official Concerned.
9. The Personal Office of the undersigned.
10. The Personal Office of the Ld. Principal District & Sessions Judge (North), Rohini Courts, Delhi.
11. The Website Committee, Tis Hazari Courts, Delhi.
12. The Record Officer (RTI/NW/North), Rohini Courts, Delhi.
13. The Branch In-Charge, Computer Branch for uploading on the Web-Site, Rohini Courts, Delhi.
14. All The Branch In-Charges (N-W), Rohini Courts, Delhi.
15. The Branch Incharge, R& I Branch, Rohini Courts, Delhi for uploading on LAYERS.


Principal District & Sessions Judge (N/W)
Rohini Courts, Delhi

